

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No. 498 of 2011

(Arising out of OIA-RKA/329-330/SRT-I/2009 passed by Commissioner of Central Excise,
Customs and Service Tax-SURAT-I)

M/s. Poonam Dyeing & Printing Mills Pvt Ltd

.....Appellant

1002, Alishan Apartments, Citilight Road,
Surat, Gujarat

VERSUS

C.C.E. & S.T., Surat-i

.....Respondent

New Building...Opp. Gandhi Baug,
Chowk Bazar,
Surat, Gujarat-395001

APPEARANCE:

Shri Manish Jain, Advocate for the Appellant

Shri. Rakesh Bhashkar, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 16.01.2020
DATE OF DECISION: 16.01.2020

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 487 of 2011.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Kamakshi